

Department of Commerce has not constituted a specific committee to address the problems of handloom sector in the context of free global textile trade.

#### **Investments from Japan for DMIC**

4328. SHRI R.C. SINGH: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether it is a fact that India and Japan entered into an agreement recently for setting up of an ambitious Rs.3,60,000 crore Delhi – Mumbai Industrial Corridor project;
- (b) if so, the details thereof; and
- (c) in view of lukewarm response from Japanese investors, how can India think of getting handsome investments from Japan for the above project?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) to (c) An MoU was signed on 13th December 2006 between the Governments of India and Japan to develop the Delhi-Mumbai Industrial Corridor (DMIC). Around US \$ 90-100 billion is the estimated investment required to develop various projects in the DMIC region. Japanese investors have shown keen interest in investing in the DMIC region. A loan agreement for a commercial loan of US \$ 75 Million for the Project Development Fund of the DMIC project was signed on 28th December, 2009 with the Japan Bank for International Cooperation (JBIC). The DMIC envisages creation of world class infrastructure for industrial development. Investors from all over the world including Japan can invest in the DMIC region.

#### **Duty free car import under Indo-EU FTA**

4329. SHRI RAHUL BAJAJ:

SHRI RAJKUMAR DHOOT:

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether European union has been asking for a duty free regime for car imports, even if for a segment of cars, under the proposed Indo-EU FTA; and
- (b) if so, what is our stand?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) and (b) India is negotiating a Broad based Trade and Investment Agreement (BTIA) with the European Union (EU). 9 rounds of negotiations have been undertaken till April, 2010. The 9th round was held from 28th – 30th April, 2010. The negotiating rounds are still continuing and final positions in different sectors of the negotiations are still to emerge. As is consistent with previous and established practice in ongoing negotiations, it would be premature to share the details of the negotiations.